

Australia, Columbia, Brazil etc. in the ratio of cattle to human population?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM): (a) to (c) Yes, Sir. As per the 1987 Livestock Census the number of Cattle was 195.87 million. The proportion of cattle per thousand to human population was 249.

The position in respect of other countries (1990) is as under:

Argentina	1593
Australia	1352
Columbia	750
Brazil	986
World	242

Introduction of Sanskrit

953. SHRI ATAL BIHARI VAJPAYEE:
MAJ. GEN. (RETD.) BHUWAN CHANDRA
KHANDURI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether in a writ petition regarding introduction of Sanskrit as an elective (statutory optional) subject in the CBSE, the Government had made a contention in the Supreme Court that by conceding to Sanskrit alone as an elective subject, the court would act against secularism;

(b) if so, the definition of 'secularism' considered by Government in such a contention;

(c) the basis and also the aim and possible consequences of making such a contention; and

(d) the details of the Supreme Court's Judgement and action taken by Government thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND THE DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) Though the Hon'ble Supreme Court in its Judgement dated 4.10.94 has discussed a point about the place of Sanskrit language in the overall context of India's cultural heritage and secularism, it was not contended either by the Government or the CBSE before the Supreme Court that giving the status of elective subject to Sanskrit would act against secularism. In fact, in the application made by the Central Government before the Supreme Court for vacation of a stay order of the Court, it was submitted that even in the CBSE's Language Teaching Scheme of September, 1988, which was never implemented by the CBSE, provision was made for Sanskrit as an optional or additional subject.

(b) and (c) Do not arise.

(d) The Hon'ble Supreme court has in its judgement dated 4.10.94 directed the Board to include Sanskrit as an elective subject in the syllabus under consideration and to make necessary amendment in the syllabus within a period of three months. CBSE is taking necessary action in this regard.

Kendriya Vidyalaya in U.P.

954. SHRI RAM NIHORI RAI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether a Kendriya Vidyalaya was sanctioned at Chunar, Mirzapur District of U.P.

(b) if so, whether adequate funds have been provided in the present budget for the said school;

(c) if so, the details thereof; and

(d) the time by which the said school is likely to start functioning?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) to (d) Kendriya Vidyalaya Sangathan has informed that a request has been received from Shri Ram Nihore Rai, Hon'ble M.P. for opening of Kendriya Vidyalaya at Chunar, Distt. Mirzapur (U.P.). Distt. Magistrate, Mirzapur has been requested by KVS to send the proposal in the prescribed proforma for considering the feasibility of the proposal as per the prescribed norms for opening of the Kendriya Vidyalaya. The response of the District Magistrate is awaited. Further action can be taken by the KVS on receipt of the requisite proposal from the District Magistrate.

Booking counters at New Delhi Station

955. SHRI ASHTBUHA PRASAD SHUKLA: Will the Minister of RAILWAYS be pleased to state:

(a) whether passengers feel harassed due to inordinate time taken in booking of return tickets at New Delhi reservation centre;

(b) if so, whether the Government propose to open more such counters for all directions; and

(c) if so, the details thereof?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF): (a) to (c) There are 20 locations connected with the New Delhi's computerised reservation system for the booking of return journey reservations. The intending passengers have to wait for almost the same time as for their outward journey from Delhi because onward and return reservations to these destinations could be obtained from any counter. However, for booking of return journey tickets from locations connected to Bombay, Calcutta and Madras reservation systems, intending passengers have to wait for longer durations at specified counters due to the limited connectivity between the main computer centres. Networking of the computerised reservation centres as and when installed would help to overcome this problem.

Resentment among Railway Officers

956. DR. LAXMINARAYAN PANDEY: Will the Minister of RAILWAYS be pleased to state :

(a) whether there is widespread resentment among Railway Officers with regard to classification of various posts cadres;

(b) whether Group 'B' promotee officers of the Railways have made any representation for restructuring the promotion norms and classification of posts for various

categories of Railway officers;

- (c) If so, details thereof; and
(d) the action taken by the Government in this regard?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF): (a) to (d) Group 'B' promotee officers of the Railways have been representing against the distinction in pay scales and classification of the posts of Assistant Officers held by those who are directly recruited in Group 'A' Junior scale on the basis of Civil Services Examination and Combined Engineering Services Examination vis-a-vis those who are promoted as Assistant officers in Group 'B'.

The distinction between Group 'A' Junior scale and group 'B' has been found justified by the successive Central Pay Commissions constituted in the past. At present direct recruits appointed to Group 'A' Junior scale are in the scale of pay of Rs. 2200-4000 and those appointed in Group 'B' on promotion are given the pay scale of Rs. 2000-3500. These pay scales have been allotted on the basis of the recommendations of the Fourth Central Pay Commission which have been accepted and implemented by the Government.

National Resource Centre

957. SHRI BIR SINGH MAHATO: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the National Resource Centre for Women has been established; and
(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT) (SHRIMATI BASAVA RAJESWARI): (a) No, sir.

- (b) Does not arise.

Seasonal Ticket Holders

985. SHRI JAGAT VIR SINGH DRONA: Will the Minister of RAILWAYS be pleased to state:

- (a) whether any representation has been received from the passengers regarding the grievances of seasonal ticket holders of Kanpur, Etawah, U.P.;
(b) if so, the details of their grievances; and
(c) the action taken in this regard?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF): (a) Yes, Sir.

(b) A request was made for grant of permission to season ticket holders to travel between Kanpur & Etawah by Gomti Express.

(c) Season ticket holders have been permitted to travel by Gomti Express in unreserved coaches w.e.f. 5.12.1994.

Mobile Vans

959. SHRI V.S. VIJAYARAGHVAN: Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether any request has been received from the Government of Kerala to give more assistance for purchase of mobile vans during 1994-95; and
(b) if so, the details of the assistance provided by the Government?

THE MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI A.K. ANTONY) (a) and (b) A proposal for financial assistance of Rs. 360 lakhs for purchase of 90 vans was received from Govt. of Kerala during 1994-95. Keeping in view the total availability of funds and the *inter-se* requirements for financial assistance of other State/UT Administrations for purchase of vans, Central Government has approved a sum of Rs. 40 lakhs to the Govt. of Kerala for purchase of 10 vans during 1994-95.

Fertilizers to States

960. SHRI SHANKERSINH VAGHELA:
SHRI P.P. KALIAPERUMAL:
SHRI GEORGE FERNANDES:
SHRI PRAKASH V. PATIL:
SHRI M.V.V.S. MURTHY:
SHRI N.J. RATHVA:
SHRI D. VENKATESWARA RAO:
SHRI BOLLA BULLI RAMAIAH:

Will the Minister of AGRICULTURE be pleased to state:

- (a) the quantity of different kinds of fertilizers supplied to each State for 1994-95 and till October, 1994;
(b) whether there is a shortfall in supply of these fertilizers to the States during this year as compared to the last two years;
(c) if so, the details thereof, State-wise;
(d) the reasons therefor; and
(e) the steps taken by the Government to increase the supply of fertilizers to the States?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM) (a) Consequent on decontrol of low analysis nitrogenous fertilisers with effect from 10.6.1994, urea is the only fertiliser which is under statutory price control and which is allocated to States under Essential Commodities Act, 1955. **Statement—I** indicating the ECA allocation, availability and sales of urea during Kharif, 1994 (1st April to 30th September, 1994) and ECA allocation during Rabi 1994-95 (1st October, 94 to 31st March, 95) and availability and sales up to 31.10.94 is enclosed

(b) and (c) **Statement-II** indicating the availability and consumption/sales of urea in major states during the last three Kharif and Rabi seasons is enclosed.